

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/177/2016

NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi & 8 others

NAME OF THE RESPONDENT(S) : M/s Punajani Securities Limited & 11 others

UNDER SECTION : 397/398,

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

<i>VIJAYA PRASHANTH. S.</i>	<i>Counsel for petitioners</i>	<i>Vijay</i>
<i>SUSHMITA UDAYASANKAR</i>	<i>Counsel for Respondents</i>	<i>Sushmita U.</i>
<i>S.P.murali Krishnan</i>	<i>R2 - R11 Counsel for Respondents</i>	<i>S.P.murali Krishnan</i>
	<i>1 of 12</i>	

ORDER

Shri S Vijaya Prashanth, representing counsel for petitioners present. Shri S P Murali Krishnan, counsel for R1 & R12 and Ms Sushmita Udayasankar, counsel for R2 to R11 are present. At request of both the parties, time extended for submitting arguments. Put up on 22.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)